

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 532/2021 IA 545/2021 IA 730/2021
In C.P. (IB)/2808(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024

NAME OF THE PARTIES: - IA 532/2021 Mr. Anuj Bajpai--Applicant/RP
Versus

Mr. Akshay R. Padliya (Respondent No 1)
Mis Shabnam A. Padliya (Respondent No.2)
Mr. Vaibhav J. Padliya (Respondent No.3)
Mr. Vipul J. Padliya (Respondent No.4)
Jainendra M. Padliya Respondent No.5)

IA 545/2021 Mr. Anuj Bajpai--Applicant/ RP
Versus

Mr. Akshay R. Padliya (Respondent No 1) Mis
Shabnam A. Padliya (Respondent No 2) Mr.
Vaibhav J. Padliya (Respondent No 3) Mr.
Vipul J. Padliya (Respondent No.4)

IA 730/2021 Mr. Anuj Bajpai--Applicant/ RP
IN THE MATTER OF
DENA Bank

V/s

Panache Aluminium Extrusions Pvt. Ltd.

Section: 43(1) r/w Sec 44 (1) Sec 66(1) Sec 60(5) U/s 7 of (IBC)

ORDER

None appeared from either side. Due to paucity of time the matter could not be taken up. List this matter on **18.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)